# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA STARRED QUESTION NO. 163

TO BE ANSWERED ON 11<sup>TH</sup> MARCH, 2025

## PM-KISAN SAMMAN NIDHI SCHEME

### \*163. SHRI THARANIVENTHAN M S:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details and features of the PM-Kisan Samman Nidhi scheme along with the total number of beneficiaries under the scheme in the Tamil Nadu State;
- (b) the total amount disbursed to farmers under the PM-Kisan Samman Nidhi scheme and the number of instalments paid to date;
- (c) the criteria being followed for identifying and registering farmers under the PM-KISAN scheme:
- (d) the steps taken to raise awareness about the PM-KISAN scheme among farmers, especially in rural and remote areas of Tamil Nadu, and the challenges faced in reaching out to the target beneficiaries; and
- (e) whether any additional measures are being taken to include more farmers or improve the coverage and implementation of the PM-KISAN scheme in Tamil Nadu, if so, the details thereof?

#### **ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A statement is laid on the table of the House.

STATEMENT MADE IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 163 REGARDING PM-KISAN SAMMAN NIDHI SCHEME RAISED BY SHRI THARANIVENTHAN M. S., MP DUE FOR REPLY ON 11<sup>TH</sup> MARCH, 2025.

(a) to (c): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of cultivable land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

Under the PM-KISAN Scheme, all farmers who own cultivable land-holding are eligible to avail the benefits of the Scheme subject to certain exclusion criteria relating to higher income groups. As per operational guidelines of the Scheme, States/UTs are mandated to identify and verify the eligible beneficiaries under the scheme and upload the details of eligible farmers on PM-KISAN Portal. Further, in order to ensure that benefits are released only to eligible beneficiaries, land seeding, Aadhaar seeding with bank account and e-KYC were made mandatory in the scheme. Before processing the payments, farmers details are verified through the digital public goods available such as Aadhaar, PFMS, and Income Tax etc.

A farmer-centric digital infrastructure has ensured that the benefits of the scheme reach all eligible farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.68 lakh Cr to farmers in 19 installments since inception. Under the 19th instalment of the PM-KISAN Scheme, on 24th February 2025, an amount of more than Rs. 22,000 Crore was released to more than 9.8 Crore farmers out of which an amount of more than Rs. 490 Crore was released to more than 22.5 lakh beneficiaries of Tamil Nadu under the 19th instalment.

(d) & (e): The Government of India often undertakes saturation drives in coordination with the State Governments to ensure that no eligible farmers are left out from the Scheme. A major nationwide saturation drive, including Tamil Nadu, was undertaken from 15th November 2023 under the Viksit Bharat Sankalp Yatra (VBSY), during which, more than 1.0 Cr. farmers were included under PM-KISAN. Further, under the new Government's 100 days

initiative, around 25 lakh eligible farmers were added under the PM-KISAN scheme. Additionally, a special drive was conducted from September 2024 to clear the pending self-registration cases. Since the beginning of the drive, over 30 lakh pending self-registration cases have been approved by the States/UTs so far. As a result of these campaigns, more than 2.26 lakh new farmers were included under the PM-KISAN Yojana in Tamil Nadu.

The Government of India and State Governments undertake several activities for the publicity of PM-KISAN across the nation, including print advertisements in newspapers at regular intervals, outreach through social media, programs on DD Kisan, etc. Furthermore, the Ministry also provides administrative expenses to the States/UTs for the implementation of PM-KISAN, including publicity/awareness drives.

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